## GOVERNMENT OF INDIA LAW AND JUSTICE LOK SABHA

UNSTARRED QUESTION NO:969 ANSWERED ON:16.08.2012 UNIFORMITY IN TRIBUNALS Dhurve Jyoti;Naranbhai Shri Kachhadia

## Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to bring uniformity in the functioning of various tribunals;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard?

## **Answer**

## MINISTER OF LAW & JUSTICE (SHRI SALMAN KHURSHID)

(a) to (c): As per the information available, there are 62 Tribunals set up by the Central Government which are being administered by 24 Ministries/Departments. Following the judgment of the Supreme Court in L. Chandra Kumar's case (AIR 1997 S.C. 1125 to 1155) and in Civil Appeal No.3067 of 2004 – Union of India Vs R. Gandhi, inter-ministerial consultations on bringing all the tribunals under one Ministry have been held. But the consensus has remained elusive.